

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 1790
TO BE ANSWERED ON 16.12.2025

AUTHORITY TO ISSUE OIML CERTIFICATES

1790. SHRI BHUBANESWAR KALITA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether India has been granted the Authority to issue International Organization of Legal Metrology (OIML) Certificates;
- (b) if so, how many certificates have been issued so far and to whom;
- (c) how this recognition has benefited domestic manufacturers and exporters; and
- (d) the estimated Forex saving from issuing this Certificate to manufacturers?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B.L. VERMA)

(a) to (d) : Yes, India has been granted the authority to issue International Organization of Legal Metrology (OIML) Certificates, making it the 13th country in the world to do so. Since receiving this recognition, India has issued OIML Certificates to two domestic manufacturers of fuel dispensing units to M/s Tokheim India Pvt. Ltd. Plot No. 66, Bldg. No. 2, TTC Industrial Area, MIDC, Mahape, Navi Mumbai – 400710, Maharashtra and M/s Tatsuno India Private Limited, B-31 and B-32 MIDC Industrial Area, Taloja, District Raigad 410208, Maharashtra.

This pattern approval certification of their measuring instruments enables them to access global markets without the need for foreign testing or OIML certification. This has significantly benefited Indian manufacturers and exporters by reducing testing & approval timelines, lowering certification costs and enhancing global acceptance of Indian-made instruments. The initiative has also resulted in substantial foreign exchange savings, as manufacturers no longer need to obtain certification from overseas bodies.
